

S.No.5

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
24-04-2024 AT 10:30 AM**

**CP (IB) No. 271/9/HDB/2022**

**AND**

**IA (IBC) No. 487/2024 in CP (IB) No. 271/9/HDB/2022**

u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Sun Printers

**...Operational Creditor**

**AND**

OMICS International Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) No. 487/2024**

**Orders not pronounced. For orders on 31.05.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**